

Minutes of the sittings (58th to 64th) of the Committee on Private Members' Bills and Resolutions held during the current session,

motion in regard to the Committee on Public Undertakings :—

MESSAGES FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following messages received from the Secretary of Rajya Sabha :—

- (1) "I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 6th May, 1970, adopted the following motion in regard to the Committee on Public Accounts :—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from the Rajya Sabha to associate with the committee on Public Accounts of the Lok Sabha for the term beginning on 1st May, 1970 and ending on the 30th April, 1971, and do proceed to elect, in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee :—

1. Shri S. B. Bobdey
2. Shri Banka Bihary Das
3. Shri P. C. Mitra
4. Shri Niranjan Varma
5. Shrimati Vidyawati Chaturvedi
6. Shri Thilal Villan
7. Shri Sheel Bhadra Yajee

- (If) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 6th May, 1970 adopted the following

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate five members from the Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the term beginning on the 1st May, 1970 and ending on the 30th April, 1971, and do proceed to elect, in such manner as the Chairman may direct, five members from among the members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee :—

1. Shri Syed Ahmed
2. Shri Balachandra Menon
3. Shri Dahyabhai V. Patel
4. Shri B. C. Pattanayak
5. Shri Kota Punnaiah

ASSENT TO BILL

SECRETARY : Sir, I lay on the Table the Appropriation (No. 2) Bill, 1970 passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 1st May, 1970.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 18th May, 1970, will consist of :—

- (1) Consideration of any Item of Government Business carried over from today's Order Paper.

[Shri Raghunath Ramalal]

- (2) Consideration and passing of :

The Indian Soldiers (Litigation) Amendment Bill, 1969, as passed by Rajya Sabha,

The Special Marriage (Amendment) Bill, 1969, as passed by Rajya Sabha.

The Army, Air Force and Naval Law (Amendment) Bill, 1961.

- (3) Consideration of the motion for modification of :

The Foreign Exchange Regulation (Publication of name) Rules, 1970.

The Insurance (Amendment) Rules, 1969, by Shri Madhu Limaye.

The All India Services (Conduct) Rules, 1968 by Shri N. K. P. Salve.

- (4) Consideration of a motion for reference of the Customs Tariff Bill, 1969 to a Select Committee.

- (5) Discussion on the 16th, 17th and 18th Reports of Commissioner of Scheduled Castes and Scheduled Tribes and Elayaperumal Committee on Untouchability, Economic and Educational Development of Scheduled Castes.

- (6) Further discussion on the Report of the Study Team on Prohibition.

- (7) Discussion on the Telangana Issue at 3 p.m. on Monday, the 18th May, 1970.

- (8) Discussion on the Sarkar Committee Report on the working of the Council of Scientific and Industrial Research at 3 p.m. on Tuesday, the 19th May, 1970.

- (9) Further discussion on the situation arising out of the recent commu-

nal disturbances in the country at 5 p.m. on Wednesday, the 20th May, 1970.

SOME HON. MEMBERS rose—

SHRI NAMBIAR (Tiruchirappalli) : We want to know how much of that will be done in three days time, that is 18th, 19th and 20th.

श्री रवि राय (पुरी) : मध्यक महोदय, इस को खत्म करने के लिए तो 15 दिन का समय लगेगा ।

SHRI SAMAR GUHA (Contal) : About the item regarding discussion on the Sarkar Committee Report, now all my contention that I made in this House has been borne out by the Prime Minister herself. I find she has ordered the C.S.I.R. to have a fresh inquiry into the working of the Hyderabad laboratory for which I had been dubbed as talking irresponsibly in the House. Now the Prime Minister herself has almost censured the Sarkar Committee by asking a fresh inquiry into the working of the Hyderabad laboratory...*(Interruption)* It was a personal allegation made against me; the All India Radio had a broadcast over that. I want to know what is the priority for that...*(Interruption)*

SHRI H. N. MUKERJEE (Calcutta-North-East) : On a point of order, Sir. He goes on talking like this.....*(Interruption)*

SHRI SAMAR GUHA : I was dubbed as irresponsible. I want to know who is irresponsible now.

SHRI H. N. MUKERJEE : I am very concerned to find Members suddenly coming out with certain things and saying that the Sarkar Committee has been censured by something purported to have been done by the Prime Minister or whoever else. This is extremely wrong that the Committee headed by a former Chief Justice should be attacked like this. These things should not go on record surreptitiously by mere shoutings of certain people. I want you to do something about it. I am drawing your attention to things which are being

said surreptitiously by certain people by shouting about committees appointed and composed of very important citizens of this country. Are we in this House entitled to say whatever come to our head in this House? That is my point of order.

SHRI PILOO MODY (Godhra) : I entirely agree with Prof. Mukerjee. But his Party is most irresponsible.

SHRI SAMAR GUHA : Sir, the hon. Mr. Madhu Limaye and many others involved. Therefore, I want that this should be given top priority.

श्री मधु लिमये (मुंगेर) : मंत्री महोदय ने अभी जो कार्यसूची पढ़ कर सुनाई उससे ऐसा लगता है कि मंत्री महोदय सबको खुश करना चाहते हैं या और दस दिन यह सत्र बढ़ाना चाहते हैं वरना इन सारे विषयों पर चर्चा नहीं हो सकती है। मेरे प्रस्तावों का उन्होंने जो जिक्र किया तो वह 4 सत्र से चल रहे हैं और बढ़ते जा रहे हैं और एक बार उन्हें टाल दिया जाये लेकिन यह जो साम्प्रदायिक दंगों के बारे में बहस चल रही है उसको अवश्य पूरा करने का काम किया जाय। कल रात हमारे दल के श्री जार्ज फरनेन्डीज बोल रहे थे कि हाउस कोरम के अभाव के कारण स्थगित हो गया था।

दूसरा मेरा सुझाव है कि यह सी. एस. आई. आर. की बहस को जरूर लिया जाय। पेटिस बिल का क्या हुआ उसका खुलासा मंत्री महोदय ने नहीं किया।

SHRI S. KUNDU (Balasore) : Sri, the Contract Labour Bill is put and cold storage. The problem of labour is daily causing concern. Sri, there is a hospital in New Belbi, called the Holy Family Hospital, run by American Mission. 30 days' strike is going on there and one of the labour representatives went to the management. They said, 'You, Indian dogs, get out. 31 Members of Parliament have given in writing to the Health Minister, yet no action has been taken. A hunger strike is going on for the past one month. I would request Mr. Raghu

Ramaiah to request the Health Minister to make a statement on it. A complaint has also been filed before the Police, but no action has been taken. I would request the Home Minister also to take immediate action.

श्री रवि राय : अध्यक्ष महोदय, घाप की इस पर दिलचस्पी लेनी चाहिए और मंत्री महोदय से बयान दिलवाइये।

SHRI HEM BARUA (Mangaldal) : This is a very serious matter. An American representative of the Holy Family Hospital behaved in a very unholy way and called the labour representatives 'Indian dogs' just like Bhutto called us 'Indian dogs'.

श्री लखन लाल कपूर (किसानगंज) : अध्यक्ष महोदय, यह एक बड़ा गम्भीर मामला है कि इस तरह से लेबर रिप्रेजेंटेटिव्स को 'इंडियन डॉग्स' कहा जाये और मंत्री महोदय से इस बारे में बयान दिलवाया जाये।

अध्यक्ष महोदय : जैसा मैंने पहले कहा है मैं यह अपने सामने के ब्लाक को खत्म करके फिर दूसरे ब्लाकों की तरफ जाना चाहता हूँ लेकिन इस ब्लाक से सभी लोग बोलने के लिए क्यों इकट्ठा खड़े हो जाते हैं ?

SHRI S. M. BANERJEE (Kanpur) : I also support my friend, Mr. Kundu, that there should be a statement by the Health Minister about this misbehaviour by a Superintendent of that particular Hospital. He has called us 'Indian dogs' There should be a statement by the Health Minister.

Sir, only three days are left, I don't think we can transact much business. Last time I requested you to let the Finance Minister make a statement about the interim relief to be paid to the Central Government employees. I only want that a statement should be made by the Finance Minister. And then the Defence Minister also should make a statement in respect of surplus production in the various Clothing Factories. There is a situation in Kanpur and other places where strike notices are being given and the workload is being shifted to the private sector.

[Shri S. M. Banerjee]

I would only request the Hon. Minister to make a statement in that regard.

DR. KARNI SINGH (Bikaner) : I would like the hon. Minister to have a discussion on the question of reservation of seats in the colleges for the children of ex-army personnel. Such reservations were extended in the past but, later, I believed these have been withdrawn or are being withdrawn. I think this is a very important matter and it should be discussed.

श्री शिव चन्द्र झा (मधुबनी) : आगामी सप्ताह बहुत से विषयों पर चर्चा होने जा रही है और उसके बारे में हम लोगों ने सुन लिया लेकिन यह खेद का विषय है कि चौथी पंचवर्षीय योजना पर डिस्कशन के बारे में कोई जिक्र नहीं है। मैंने पहले ही कहा था कि मुझे शक है कि सरकार उसे डिले करने जा रही है और उसे इस सत्र के दौरान नहीं लेना चाहती है। इसलिए मैं चाहूँगा कि सत्र खत्म होने से पहले सरकार इतना तो कम से कम बतला दे कि यह चौथी पंचवर्षीय योजना पर डिस्कशन हुआ उस में कब आयेगा। कोई एक अन्दाज़न डेट बतला दे कि उस समय यह आयेगा या भ्रगले साल के आखिर तक आयेगा ताकि हमें मालूम पड़ सके कि सरकार कहाँ तक सिंसियर है चौथी पंचवर्षीय योजना को लाने और आगे बढ़ाने में।

SHRI NAMBIAR : My submission is this. The Railway Minister must make a statement. Only yesterday he promised to make a statement on the Southern Railway Firemen's strike. But, the statement is not forthcoming. The Minister also is not to be seen here. He promised to make a statement.

MR. SPEAKER ; I shall come to you after these people finished what they want to say.

श्री गुणा नन्द ठाकुर (सहरसा) : अध्यक्ष महोदय, एक सप्ताह का मैं सहरसा जिले का दौरा करके लौटा हूँ। 27-4-70 को उत्तर बिहार में भयंकर बाँधी व तूफान आया और

उसमें लगभग 50 आदमी घटनास्थल पर मर नये ताजुब की बात यह है कि बिहार के मंत्रियों ने घोषणा की कि प्रत्येक पीड़ित परिवार को 200 रुपया मिलेगा, हजारों परिवार बिना आश्रय के खुले आकाश में पड़े हुए हैं। इस बिल-चिलाती हुई धूप में उत्तर बिहार के सहरसा जिले के किशनपुर, मरीना, निर्मल्ली, पिपला, त्रिवेणीगंज, राधोपुर एवम छतरपुर अंचल के लोग आज भारी कठिनाई व परेशानी का सामना कर रहे हैं। मुझे भय है कि अगर केन्द्रीय सरकार ने तत्काल उस ओर ध्यान न दिया तो हजारों आदमी बीमार होकर मर जायेंगे।

दूसरा सवाल मैं यह उठाना चाहता हूँ कि धनवाद जिले में ईस्ट कुमार धुन्वी कोएलियरी में अवैध तालाबंदी के चलते हजारों मजदूर बेरोजगार हो गए हैं.....

अध्यक्ष महोदय : एक मिनट के अन्दर मैंने आप को समाप्त करने के लिये कहा था लेकिन आप ने तो अच्छी खासी बहस शुरू कर दी है।

श्री गुणा नन्द ठाकुर : बस एक मिनट में मैं खत्म किये दे रहा हूँ....

MR. SPEAKER : I am not going to allow debate. He should resume his seat.

श्री राम सेबक यादव (बाराबंकी) : अध्यक्ष महोदय, मैं इतना चाहूँगा कि यदि सब के समाप्त होने में केवल तीन दिन रह गये हैं और इस पर 193 के अन्तर्गत बहस के लिये समय नहीं दिया जा सकता है तो कम से कम इस बारे में मंत्री महोदय से एक बयान तो बिलकुल ही दें। जैसा मैंने पहले भी कहा है उत्तर प्रवेश और बिहार में जो गन्ना उत्पादक हैं उन का गन्ना खड़ा है, मिलों में पहुँच नहीं रहा है, उन का गन्ना सूख रहा है तो उस की पिराई के बारे में मंत्री महोदय से कम से कम बयान तो दिलवा दें।

SHRI S. KANDAPPAN (Mattur) : The hon. Minister has given a long list of items. But, I am afraid, it cannot be covered even in the next session. I would only request him to indicate as to what are the items that we are actually going to take up within the short time that is available before we adjourn.

Secondly, I would like you to seriously ask the Government whether they are actually going to make a statement about the strike in the Southern Railways. It is a very serious thing. The strike has been protracted for a pretty long time. So, I would request that he should do something to put off the strike as a lot of passengers are inconvenienced due to dislocation of trains in the South.

SHRI NAMBIAR : I have also a submission on the same subject. A promise was made that there would be a statement made by the Railway Minister and I was expecting that statement and I have been waiting for that statement. But none of the Ministers concerned is here. Let the hon. Minister of Parliamentary Affairs get in touch with the Railway Minister and let the Railway Minister come forward with a statement as early as possible, because we are very much perturbed about it.

SHRI M. L. SONDHI (New Delhi) : I would again emphasise that the Sarkar Committee's report on the CSIR should be taken up as a priority item, because if it is deferred, it would be an injustice to the cause of science in this country.

The other point that I would like to make is that some of the problems of New Delhi are also important, but they are always ignored. There is a water famine in New Delhi area. This is a matter on which I would request you also to associate yourself, because water will also help to keep tempers cool.

श्री हुकम चन्द कछवाय (उज्जैन) : शेड्यूल्ड कास्ट्स और शेड्यूल्ड ट्राइब्ज (अमेंडमेंट) बिल के लिये इस सदन की एक कमेटी बनी थी। उस कमेटी ने सारे देश में अध्ययन कर के अपनी रिपोर्ट दे दी है सरकार को। सरकार के पास रिपोर्ट आने के बाद अभी तक आशा थी

कि इस सेशन में उस पर चर्चा होगी, लेकिन अभी तक चर्चा नहीं हुई है। मैं चाहता हूँ कि सरकार हम को बतलाये कि उस पर कब तक चर्चा होने वाली है जिस में हम अपने विचार उस पर प्रकट कर सकें। सरकार इस के बारे में साफ बतलाये कि कब चर्चा होगी।

दूसरी बात यह है कि जो कार्यक्रम मंत्री महोदय ने बतलाया है उस को देखते हुए ऐसा लगता है कि सेशन के बाकी समय में वह पूरा होने वाला नहीं है। तब क्या सेशन की अवधि बढ़ने वाली है? अगर बढ़ने वाली है तो अभी इस की घोषणा की जाये।

SHRI G. VISHWANATHAN (Wandiwash) : Yesterday, you directed the Railway Minister to make a statement on the railwaymen's strike on the Southern Railway: the hon. Minister has not complied with your request so far. You must compel him to make a statement on it today itself, because the strike has been on for almost a week now, and trains are being cancelled, and Government are doing nothing about it.

श्री रामावतार शास्त्री (पटना) : मैं जानना चाहता हूँ कि बिहार असेम्बली और उत्तर प्रदेश असेम्बली द्वारा बिहार और उत्तर प्रदेश की विधान परिषदों को तोड़ने का जो फैसला किया गया है उस के बारे में सरकार बिल लाना चाहती है या नहीं? अगर नहीं लाना चाहती है तो उस को साफ बतलाना चाहिए कि ऐसा क्यों करना चाहती है।

दूसरी बात यह कि बिहार और राजस्थान में कई जगहों पर भ्रकाल की स्थिति है। चूंकि अब उस पर बहस का समय नहीं है इस लिए मैं चाहूँगा कि मंत्री महोदय, कम से कम उस पर बयान दें।

SHRI MORARJI DESAI (Surat) : I had raised a question yesterday, and I had made a request to you through the Deputy-Speaker about the decision that took place yesterday. An unwarranted attack had

[Shri Morarji Desai]

been made on my party, and I want to to clarify the position and refuse it. I wanted time for it. There is no provision in the business that has been announced for that purpose. So, I would like to know when I shall get time for it.

AN HON. MEMBER : Next session.

MR. SPEAKER : I think the discussion was postponed yesterday, and as soon as we resume it, he can avail himself of that opportunity.

SHRI MORARJI DESAI : When will it be resumed ?

MR. SPEAKER : I am going to place it before the Business Advisory Committee.

श्री रवि राय : मैं भी विरोधी दल के नेता के बारे में बोलना चाहूंगा, जब आप राय माँग रहे थे तब मैं उस पर बोलने वाला था।

अध्यक्ष महोदय : बिजिनेस ऐडवाइजरी कमेटी से टाइम मिलने पर आप उस पर बोल सकते हैं।

श्री अटल बिहारी वाजपेयी (बलरामपुर) : आप टाइम तय कीजिए।

अध्यक्ष महोदय : यह तो आप को करना है।

SHRI MORARJI DESAI : The Business Advisory Committee has already declared the business for the next week. Next, week, we are going to sit only for three days. When is this matter going to come up ?

MR. SPEAKER : That is true. But I am going to call a meeting of the Business Advisory Committee again. We shall see if they can adjust. For all these matters mentioned here, the committee will have to meet, I think, on next Monday.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, आप मुझ को जमा करेंगे, कल प्रधान मंत्री का भाषण सुनने के बाद मैंने फैसला किया

है कि मैं हाथ बांध कर बोलूंगा। अगर मैं हाथ खोल कर बोलता हूँ तो उन्हें हिटलर की तस्वीर दिखलाई देती है।... (अव्यवधान)...

आप को स्मरण होगा कि बिजिनेस ऐडवाइजरी कमेटी में यह चर्चा चली थी कि दिल्ली में राशन के गेहूँ के दाम में जो 6 रु० की वृद्धि की गई है उस पर चर्चा करने का मौका दिया जायेगा। तो आप ने शार्ट नोटिस वेवरेचन ऐडमिट किया है और न काल एग्जेशन। आप कम से कम हाफ ऐन एवर डिस्कशन ही मंजूर कीजिये क्योंकि राशन के गेहूँ में 6 रु० की वृद्धि एक गम्भीर मामला है। इस पर सदन को चर्चा करने का मौका मिलना ही चाहिए।

श्री स. मो. बनर्जी : अध्यक्ष महोदय, श्री वाजपेयी के सुझाव पर मुझ को कुछ कहना है। उन्होंने जो सुझाव दिया है मैं उस का समर्थन करता हूँ और उस पर बहस होनी चाहिये। उन्होंने अपने हाथ तो बांध लिए, लेकिन उन का सिर हिल रहा है।

अध्यक्ष महोदय : श्री वाजपेयी बंचेल्स हैं, उन के हाथ बंधने ही चाहिये।

SHRI S. K. TAPURIAH (Pali) : You will recall that at the last meeting of the Business Advisory Committee when you were deciding about my motion about the growing Naxalite activity, you were pleased to say that the Government should be asked to prepare a White Paper on the subject. May I know whether Government have agreed to that proposal, and if so, at what time the White Paper will come ? If not, when will you allow a discussion on the subject ?

SHRI NAMBIAR : He is one of the Naxalites. He knows every detail about Naxalites.

SHRI S. K. TAPURIAH : I know about him also.

SHRI NAMBIAR : He knows everything about it, because he is himself there.

SHRI S. K. TAPURIAH : Why is Shri Nambiar concerned so much about Naxalites ?

MR. SPEAKER : Shri Nambiar is a very fine man outside. I do not know what happens to him inside.

SHRI S. K. TAPURIAH : Outside, his movements are not noted by the press, and he remains quite. Only here he is up to his antics.

SHRI S. M. BANERJEE : Shri S. K. Tapuriah is also a very fine person outside. Only here he behaves like this.

SHRI NAMBIAR : There must be a limit to this. Half of our time should not be taken up by discussion on Naxalites.

श्री शिव नारायण (बस्ती) : अध्यक्ष महोदय, मैं आप के द्वारा सरकार से पूछना चाहता हूँ कि बिहार और उत्तर प्रदेश से विधान परिषद् की समाप्ति के लिये जो प्रस्ताव पास हो कर आया है, उस को कब तक अग्र किया जाएगा ?

SHRI N. K. SOMANI (Nagaur) : I think it would be in the fitness of things if the House would devote some time, before adjourning, to the critical situation which is now prevailing in the whole of North-west Rajasthan. I have just returned after one day's tour, which is not enough, of course, but the newspaper report says that right from Pali, Nagaur and Bikaner up to Barmer and Jaisalmer the situation has deteriorated to such an extent that drinking water is not at all available. The Central Government are directly involved in this, because last year, about Rs. 80 lakhs were given to the Government of Rajasthan and this year there is a difference of opinion between the Government and the Central Advisory Committee. I would, therefore, like that some time should be provided to discuss this situation which is getting very critical.

श्री रजबीर सिंह (रोहतक) : अक्सबारों के देखने से मालूम होता है कि पंजाब और हरियाणा और हिन्दुस्तान के बाकी हिस्सों में किसान अपने गन्ने को जला रहे हैं। दूधर का सीजन खत्म हो रहा है, दूधर फीवट्रीज बन्द हो रही हैं। यह किसानों के साथ बड़ा जुल्म है। इस तरह से आगे कोई गुन्ना नहीं बोगेगा। इस पर यहाँ पर बहस होनी चाहिए।

इस के बाद दिल्ली पुलिस का मामला में उठाना चाहता हूँ। यह मंत्री महोदय ने कहा था कि वह उन के कैंसेज को रिव्यू करेंगे और गवर्नमेंट की पालिसी बतलायेंगे। अब यह सेसन खत्म हो रहा है। इस लिये वह उन के बारे में बतलायें।

इसी तरह से इ. सी. ओज. का भगड़ा खल रहा था। उस के बारे में भी मैं चाहता हूँ कि डिफेन्स मिनिस्टर कुछ बतलायें।

आखीर में मैं कहना चाहता हूँ कि जो शेड्यूल्ड कास्ट्स और शेड्यूल्ड ट्राइब्स कमिश्नर की रिपोर्ट है उस पर भी यहाँ बहस होनी चाहिए।

श्री राम चरण (खुर्जा) : जो बिजनेस के बारे में एनाउंसमेंट हुआ है उसमें शेड्यूल कास्ट और शेड्यूल्ड ट्राइब्स की तीन रिपोर्टों और पेरुमल कमेटी की रिपोर्ट के लिये केवल पांच घण्टे रखे गये हैं। पहले एक रिपोर्ट के बास्ते कम से कम पांच घण्टे दिये जाते थे। अब इन चारों के लिये पांच घण्टे रखे गए हैं। कम से कम दस घण्टे तो इसके लिए एलाट होने चाहिए।

SHRI RAGHU RAMAIAH : At the outset, I would like to say how gratified I am that the business I have announced was so well received. As a matter of fact, I think there has been some misapprehension that this business will take anything like the next three months. It is not so. We have very carefully calculated and on the basis of the BAC, I am in the happy position to say that provided the House co-operates I am sure it will—the entire business will be completed within 14½ hours.

SHRI G. VISWANATHAN : Like Apollo 13.

SHRI RAGHU RAMAIAH : There have been certain demands made for certain statements to be made by various Ministers on various matters of urgent public importance. I shall duly convey them to the concerned Ministers.

SHRI RABI RAY : And he will see that they make them.

SHRI RAGHU RAMAIAH : There was a directive from the Business Advisory Committee asking me to find out whether the Minister would accept a short notice question regarding the increase in the price of wheat in Delhi. Before coming here, I received information that the Minister would be pleased to accept a short notice question on that.

About the Sarkar Committee report, I have indicated the time—3 P. M. on Tuesday, May 19. So there should be no doubt or uncertainty about that.

About Planning, I understand the Report will be placed before the House, as I said earlier, before the end of the session.

The only reason why I could not include the Patents Bill is that in view of the time allotted to it being 10 hours, its inclusion would mean that everything else would get excluded, which the House would not like.

I think I have covered everything.

SHRI S. K. TAPURIAH : No. What about a white paper on Naxalite activities ?

SHRI RANDHIR SINGH : What about farmers being forced to burn sugarcane ?

SHRI RAGHU RAMAIAH : It is being brought to the notice of the concerned authorities.

श्री रवि राय : बिहार विधान सभा ने सर्वसम्मति से वहाँ विधान परिषद् समाप्त करने के लिए प्रस्ताव पारित किया था। उसके बारे में कुछ नहीं कहा गया है। उस सिलसिले में एक ध्यानाकर्षण प्रस्ताव का जवाब देते हुए का मिनिस्टर ने कहा था कि राज्य सरकार से कोई जवाब नहीं आया। कोई एक सप्ताह पहले इस सदन में उन्होंने कहा कि राज्य सरकार का जवाब आ चुका है। समझ में नहीं

आ रहा है कि वहाँ विधान परिषद् को समाप्त करने के बारे में क्यों बिल नहीं ला रहे हैं इसी सेशन में बीस तारीख से पहले।

SHRI RAGHU RAMAIAH : The House will recollect that the Law Minister had said that a report was received from Bihar and it would be looked into. I have nothing to add to it. In any case, you have yourself expressed the opinion that there is hardly time enough for the current business to be concluded.

श्री हुचम चन्द कछवाय : कटिफट लेबर वाले बिल के बारे में आपका क्या कहना है ?

SHRI S. K. TAPURIAH : You had directed the Minister to find out whether Government are prepared to prepare a white paper on Naxalite activities.

SHRI RAGHU RAMAIAH : Regarding Shri Kachwai's point, we shall include the Bill next session.

12.49 hrs.

UNIVERSITY GRANTS COMMISSION (AMENDMENT) BILL—
(Contd.)

MR. SPEAKER : We shall now take up clause by clause consideration of the University Grants Commission (Amendment) Bill.

The time allotted for all the stages of the Bill was 5 hours and we have already taken 6 hours. I think we should dispose of this Bill expeditiously.

Clause 2—(Substitution of new Section for Section 5.)

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : I beg to move :

Page 2, line 4,—

for "from among the" substitute—

"from among persons who are,